

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. MA. 350/314/2016  
OA. 350/357/2016  
OA. 350/315/2016

Date of Order: 05.02.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Ms. Jaya Das Gupta, Administrative Member

SOUMYENDRA NATH BANERJEE

VS.  
BHARAT SANCHAR NIGAM LTD.

For the Applicant : None

For the Respondents : Ms. P. Goswami, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

None appeared on behalf of the applicant despite repeated calls. Ms. P. Goswami, Id. Counsel for respondents is present.

2. From the records, it is seen that none appeared on behalf of the applicant on earlier several occasions. Hence, it appears that the applicant has not interested to pursue the matter any further.

3. Accordingly, OA is dismissed for default.

(Jaya Das Gupta)  
Member (A)

(Bidisha Banerjee)  
Member (J)

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